

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-134
(CAA)-14(ND)/2021

IN THE MATTER OF:

Ekta Ayat Niryat Pvt Ltd and Hertz Electricals (International) Pvt. Ltd.

....APPLICANT

SECTION

U/s 230/232

Order delivered on 03.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

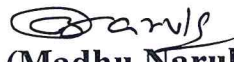
PRESENT:

For the Appellant :
For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.03.2021.


(Madhu Narula)
Court Officer